

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4404
ANSWERED ON:07.12.2010
MISUSE OF DMS BOOTHS
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are reports of the sale of unpermitted products including operating telecom services from booths being operated by the Delhi Milk Scheme;
- (b) If so, the details thereof and the reaction of the Government thereto; and
- (c) the follow up action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K. V. THOMAS)

(a) (b) & (C) Delhi Milk Scheme has issued permission to the respective booth concessionaires to operate PCO/STD phone. During the current calendar year 15 reports were received against booths selling non-permitted products e.g. fruits/vegetables, stationery items, grocery items, other general merchandise and running coffee machine. On verification through the DMS internal monitoring mechanism, show cause notices were issued in 14 cases. In three cases booths of the concessionaries who failed to mend their ways, were cancelled.